

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-05-2024 AT 10:30 AM**

**CP No. 47/241/HDB/2023
AND
IA(CA) 16/2024 in CP No. 47/241/HDB/2023
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

M/s. Polygon Refractories Pvt Ltd

...Petitioner

AND

Mr. M Sai Sudhakar and others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP No. 47/241/HDB/2023

For hearing, matter adjourned to 20.06.2024.

IA(CA) 16/2024

Learned Counsel Mr Asad Hussain, for applicant present through Video Conference.

Learned Counsel Mr Viswanadh Yadav, for respondent present physically.

This is an application to receive additional documents attached to the application. Notice given. Counter not filed. Heard. This application is allowed and documents are ordered to be received subject to the proof and relevancy.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)